<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 67 OF 2017 &</u> IA NOS. 198, 199 AND 200 OF 2017

Dated: 7th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. Y. Deshmukh	

Counsel for the Respondent(s) : -

<u>ORDER</u>

IA No. 199 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on <u>16.10.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd